

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2031/2015
This the 22nd day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Mr. Vipin Vats
S/o Sh. Ram Kumar Sharma
R/o H.No. 871, VPO Jaunti
Delhi
Aged about 31 years
2. Mr. Arun Kumar Kaushik
S/o Sh. Mahavir Kaushik
R/o VPO Prahlpur Bangar,
Delhi-110042
Aged about 31 years
Apply for the post of Head Clerk/Dass Grade II
(By Advocate: Ms. Jasvinder Kaur)

... Applicants

Versus

1. Govt. of NCT of Delhi
(Through Secretary)
Delhi Subordinate Services
Selection Board
FC-18, Institutional Area
Karkardooma, Delhi-110092
... Respondents
2.
(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the applicants has submitted that applicants do not wish to pursue this OA, and seeks leave & permission to withdraw the OA, which permission is granted and the OA is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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